

ENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH KOLKATA

OA. 351/1414/2019 MA. 351/821/2019 Date of order: 27.11.2019

Present

:Hon'ble Ms. Bidisha Banerjee, Judicial Member

Hon'ble Dr. Nandita Chatterjee, Administrative Member

M. T. MUSTAFA & OTHERS VS. A & N ADMN.

For the Applicant

: Mr. S. Ghosh, Counsel

For the Respondents

: Mr. R. Halder, Counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, JM:

Ld. Counsel for applicants seek liberty to withdraw the present OA to challenge the rejection order of Lt. Governor overruling the decision of the committee which examined the legality of amended Recruitment Rules.

2. Accordingly, the OA is disposed of as withdrawn with the aforesaid liberty.

Consequently, MA also stands disposed of.

(Dr. Nandita Chatterjee) Member (A) (Bidisha Banerjee) Member (J)

pd.